number of schemes have been formulated by Government of India and are in poeration *viz.*, development of play-fields, infrastructure distribution of equipment, posting of coaches, organisation of coaching camps opening of sports hostels etc. as well as holding of competitions. Under the Special Area Schemes, talent from hitherto untapped areas is being scouted and nurtured and very successful results have been achieved. In regard to Archery, talented 5 boys and 3 girls spotted from the tribal areas have already reached the National level. Special care is being taken for their further training.

(d) Under the Central Scheme of Grants to State Sports Councils for creation of sports infrastructure, *a* grant-in-aid of Rs, 45.35 lakhs has been approved for the State Government of Gujarat from 1st January, 1986 to 31st October, 1987. Out of ibis, an amount of Rs. 22.67 lakhs has been released as first instalment and the balance amount will be released on receipt of utilisation certificate and progress report.

## Popularisation and preservation of tribal Art and Culture

1935. SHRI RAMSINGBHAI PATA-LIABHAI RATHVAKOLI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state.

- (a) whether Government have formulated a Master Plan and schemes for the popularisation and preservation of Tribal art and culture;
- (b) if so, what are the details thereof and what steps are being taken to preserve tribal art and heritage;
- (c) whether Government have any plans for setting up of any institution in this regard;
  - (d) if so, by when and where:
- (e) what are the budget provisions likely *to* be made available for the years 1988 and 1989 for this purpose; and
- (f) the amount spent in Gujarat and other States during 1st January, 1986 to 31st October, 1987 on the scheme?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) to (f) The information is being collected and will be laid on the Table of the House.

## Neem Oil a safes contraceptive

1936. SHRI PARVATHANENI UPENDRA;

SHRI B. SATYANARAYAN REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

- (a) whether Government's attention has been drawn to the news item which was published in the News-item of September 21, 1987 under the caption "Neem oil a safe contraceptive" regarding efficacy of neem oil as an effective contraceptive;
- (to) whether any experiment has been conducted in this regard; and
  - (c) if so what are the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) Yes.

(b) and (c) The Scientists of Defence Institute of Physiology and Allied Sciences. Delhi Cantt, conducted experiment on Neem Oil and claimed Contraceptive efficacy. The ICMR conducted confirmatory studies to prove efficacy in two Centres and results are negative. In addition 'Nirn-bidin' the Extract of Neem Oil has been found neurotoxic.

## स्र शहर स्त्रे-रूपण के लिए मानदण्ड

1937. श्रीसती बीणा शर्मा : क्या मानव संसाधन विकास मंत्री यह वताने की कृपा करेंगे कि :

(क) जो व्यक्ति ग्रिशिष्ट स्त्रीरूपण करते हैं उनके खिलाफ कार्यवाही करने के उद्देश्य से राज्य सभा द्वारा 1986-में पारित ग्रिधनियम की धारा 292-